THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF **EDUCATION AND DEPARTMENT OF** CULTURE (KUMARI SELJA): (a) and (b). The N.D.M.C has informed that no Secondary or Senior Secondary School run by them is without a principal. Delhi Administration has intimated that in respect of schools run by them, 76 posts of principals are vacant at present. Recruitment action for 59 posts has been initiated through U.P.S.C. For the remaining posts which are to be filled by promotion, the DPC is being convened.

(c) According to information furnished by Delhi Administration the vacancies for all categories of teachers including Vice-Principals are 1255. The vacancies arise from time to time due to retirement, creation of additional posts for expansion, and other reasons. Delhi Administration has already initiated action to fill up the vacancies. Advertisements have since been issued. For some category of teachers, selection process has been completed and appointment letters are underissue. Sc far as NDMC schools are concerned there are at present 28 posts of teachers vacant and the Committee is taking necessary action to fill up the vacancies.

Grants to Universities of Madhya Pradesh

163. SHRISHIV RAJSINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT e pleased to state:

- (a) whether any special grants has been provided by the University Grants Commission to the Various Universities and Colleges of Madrya Pradesh during the Seventh Plan:
 - (b) if so, the details thereof:
- (c) the purpose for which grants has been given:

- (d) whether a number of special schemes of the Universities and Colleges of Madhya Pradesh are pending with the Union Government for approval and financial assistance:
 - (e) if so, the details thereof; and
- (f) the time by which approval is likely to be accorded?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF **EDUCATION AND DEPARTMENT OF** CULTURE) (KUMARI SELJA): (a) to (f). The information is being collected and will be laid on the Table of the House.

Consumers Welfare Fund

164. SHRI RAM NAIK: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND DISTRIBUTION be pleased to state:

- (a) whether the Government have set up the "Consumers Welfare Fund": and
- (b) If so, the details of the consume protection activities which will be financed through this fund?

THE MINISTER OF STATE IN THI MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHF.: KAMALUDDIN AHMED): (a) Yes, Sir.

(b) The Government has set up Working Group under the aegis of Centri-Consumer Protection Council to sugge suitable guidelines to utilise Consum, Welfare Fund. The Working Group has bee asked to submit its report within months.